

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-69/2004/9427 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Rousan Ara Rahman,
District & Sessions Judge,
Karimganj.

Dated Guwahati, the ¹⁶17 September, 2024.

Sub:- **Civil vacation.**

Ref:- Your letter No. JKD/2024/5800 Dtd. 13.09.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **civil vacation w.e.f. 07.10.2024 to 20.10.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 05.10.2024 to the morning of 21.10.2024** has been granted. The next senior most Judicial Officer available at the station would remain in-charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-69/2004/ 9428 - 9429 /A, dated , 17 - 09 - 24
Copy to:

1. The Principal Accountant General (A&E), Beltola, Guwahati for information.
2. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

Prudh